GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 3141 TO BE ANSWERED ON 05.01.2018

Loss of Lives and Properties by Wild Animals

3141. SHRI KIRTI VARDHAN SINGH:

SHRI B.S. YEDIYURAPPA:

SHRI SANJAY KAKA PATIL:

SHRI TEJ PRATAP SINGH YADAV:

SHRI BODHSINGH BHAGAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether incidents of loss of human lives and damage to standing crops by animals/wild animals have been reported from various parts of the country;
- (b) if so, the details thereof separately during each of the last three years and the current year, State/UT-wise;
- (c) the provisions for compensation to the victims of such incidents along with the amount paid as compensation and the number of beneficiaries during the said period, State-wise; and
- (d) the measures being taken or proposed to be taken by the Government to check humananimal conflict and destruction of crops of farmers by wild animals along with reaction of the Government for family planning of such animals to control their population?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a)&(b) Reports of the loss of human lives and damage to standing crops by wild animals in various parts of the country, has been received in the Ministry. State wise details of such incidence are not collated in the Ministry. However, the State-wise details loss of human lives due to tiger and elephant, during the last three years and current year, as available in the Ministry, is given in **Annexure-I and Annexure-II**.
- (c) The Central Government provides financial assistance to the States/ Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant', *inter alia*, to make payment of *ex-gratia* relief. The amount of *ex-gratia* relief eligible for assistance under the Centrally Sponsored Schemes for payment to the victims of predation/depredation by wild animals, is as follows:

Sl.	Nature of damage caused by	Amount of ex-gratia relief
No.	wild animals	
(a)	Death or permanent	Rs. 2,00,000/-
	incapacitation	
(b)	Grievous injury	30% of (a)
(c)	Minor injury	Cost of treatment
(d)	Loss of property	Value of loss/damage as assessed
		by authorized officer

The details of amount paid as compensation and details of beneficiaries are not collated in the Ministry.

- (d) The Government has taken following remedial measures to prevent man- animal conflicts:
 - (i) Ministry through its Centrally Sponsored Schemes (CSS) namely 'Project Tiger', 'Project Elephant' and 'Integrated Development of Wildlife Habitats (IDWH)' provides funds to States and UTs for carrying various activities for habitat improvement works namely restoration of natural water bodies, creation of artificial ponds, waterholes, augmenting food/fodder sources at various places within Protected Areas to minimize the human animal conflict.
 - (ii) Ministry has also formulated a scheme 'Augmentation of Fodder & Water Scheme in Protected Areas/Forest Areas' under central component of the fund managed by Compensatory Afforestation Fund Management and Planning Authority (CAMPA). The scheme is primarily for augmentation of fodder and water sources for wild herbivores within the Protected Area/Forests where degraded habitat is known to be the cause of significant human-wildlife conflict.
 - (iii) The Ministry has issued guidelines in context of human-wildlife conflict to the Chief Wildlife Wardens of all the State Governments/Union Territory Administrations dated 24th December, 2014 and 1st June, 2015.

The Ministry has approved a pilot project on the immuno-contraception for controlling the population of wild animals responsible for damage and destruction, namely; elephant, wild boar, monkey, and nilgai.

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA UNSTARRED QUESTION NO. 3141 REGARDING "LOSS OF LIVES AND PROPERTIES BY WILD ANIMALS" BY SHRI KIRTI VARDHAN SINGH, SHRI B.S. YEDIYURAPPA, SHRI SANJAY KAKA PATIL, SHRI TEJ PRATAP SINGH YADAV, SHRI BODHSINGH BHAGAT DUE FOR REPLY ON 05.01.2018.

Details of Human death by tiger attacks in the states for calendar year (During last three years and current year)

S. No.	State	2014-15	2015-16	2016-17	2017-18(as on
					18.5.2017)
1	Andhra Pradesh	0	0	0	0
2	Arunchal Pradesh	0	0	0	0
3	Assam	0	0	0	0
4	Bihar	0	0	0	0
5	Chhattisgarh	0	0	0	0
6	Jammu& Kashmir	0	0	0	0
7	Jharkhand	0	0	0	0
8	Karnataka	4	2	0	0
9	Kerala	1	1	0	0
10	Madhya Pradesh	6	6	3	0
11	Maharashtra	8	0	4	4
12	Mizoram	0	0	0	0
13	Odisha	0	0	0	0
14	Rajasthan	0	1	0	0
15	Tamil Nadu	1	1	0	0
16	Telangana	0	0	0	0
17	Uttar Pradesh	0	1	6	7
18	Uttarakhand	0	1	1	2
19	West Bengal	14	18	0	0
	Total	34	31	14	13

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Number of Human Deaths caused by elephant form 2014-15 to 2017-18

S. No.	State	2014-15	2015-16	2016-17	2017-18 (upto November 2017)	Remarks
1	Andhra Pradesh	2	0	2	3	
2	Arunachal Pradesh	1	1	NR	NR	
3	Assam	54	31	91	31	
4	Chhattisgarh	32	59	67	NR	
5	Jharkhand	53	66	59	38	
6	Karnataka	53	47	49	9	(2017-18 figure is upto 16.8.2017)
7	Kerala	20	6	22	NR	
8	Maharashtra	3	0	0	NR	
9	Meghalaya	3	9	NR	NR	
10	Nagaland	1	1	1	NR	
11	Odisha	64	63	65	42	
12	Tamil Nadu	31	47	43	36	
13	Tripura	1	0	2	NR	
14	Uttar Pradesh	1	0	3	1	
15	Uttarakhand	7	7	4	NR	
16	West Bengal	89	112	84	41	
Total		415	449	492	201	